

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3759
ANSWERED ON:02.12.2010
RAIL ACCIDENT
Pratap Narayanrao Shri Sonawane

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the fact that a passenger train on Surat-Bhusawal line moved down a bullock- cart recently;
- (b) if so, the details thereof alongwith the details of injured with loss of lives and property;
- (c) whether the Railways have enquired into it;
- (d) if so, the outcome thereof and action taken thereon; and
- (e) the details of compensation announced/paid to the affected ones?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO. 3759 BY SHRI SONAWANE PRATAP NARAYANRAO TO BE ANSWERED IN LOK SABHA ON 02.12.2010 REGARDING RAIL ACCIDENT.

(a) & (b): On 10.11.2010 at 08.17 hrs., while the Train No. 175 Dn. Surat - Bhusawal Passenger was on run between Chalthan and Gangadhara stations of Surat- Nandurbar section of Mumbai Central Division of Western Railway, one bullock cart dashed against train engine at Unmanned Level Crossing No.14-C. 03 persons lost their lives and 01 sustained minor injury (all occupants of the bullock cart) in this unfortunate incident. There was no loss to railway property.

(c) & (d): Departmental Enquiry has been conducted into the above incident. As per the enquiry report, the above incident was caused due to lack of adequate caution on the part of the road user (bullock-cart driver).

(e): Compensation is not admissible to the next of kin of deceased and injured road users for such incidents at unmanned level crossings.